

1	2
152.	New Caledonia
153.	New Zealand
154.	Nicaragua
155.	Niger
156.	Nigeria
157.	Niue Island
158.	Norfolk Island
159.	Norway
160.	Oman
161.	Pakistan
162.	Palau
163.	Panama
164.	Papua New Guinea
165.	Paraguay
166.	Peru
167.	Philippines
168.	Poland
169.	Portugal
170.	Puertorico
171.	Qatar
172.	Reunion
173.	Rodrigues Island
174.	Romania
175.	Russian Federation
176.	Rwandese Republic
177.	Samoa American
178.	Samoa Western
179.	San Marino
180.	Sao Tome & Principe
181.	Saudi Arabia
182.	Senegal
183.	Seychelles
184.	Sierra Leone
185.	Singapore
186.	Slovak Republic
187.	Slovenia
188.	Solomon Island
189.	Somalia
190.	South Africa
191.	Spain
192.	Sri Lanka
193.	St. Helena
194.	St. Kitts. Nevis
195.	St. Lucia
196.	St. Pierre & Miquelon
197.	St. Vincent & the Grenadines
198.	Sudan

1	2
199.	Surinam
200.	Swaziland
201.	Sweden
202.	Switzerland
203.	Syrian Arab Republic
204.	Tadjikistan
205.	Taiwan
206.	Tanzania
207.	Thailand
208.	Togolese Republic
209.	Tonga
210.	Transkei
211.	Trinidad & Tobago
212.	Tunivia
213.	Turkey
214.	Turkmenistan
215.	Turks & Caicos Island
216.	Tabalu
217.	Uganda
218.	U.K.
219.	Ukraine
220.	United Arab Emirates
221.	Uruguay
222.	USA
223.	Uzbekistan
224.	Vanatu
225.	Vatigan City Utate
226.	Venda
227.	Venezuela
228.	Vietnam
229.	Virgin Island (A)
230.	Virgin Island (B)
231.	Wallis & Futina Island
232.	Yemen (Saana)
233.	Yugoslavia
234.	Zaire
235.	Zambia
236.	Zimbabwe

#### Capsizing of Boat

2772. SHRI V. SREENIVASA PRASAD :  
SHRI PHOOL CHAND VERMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a motor boat capsized in Okhla Canal on November 3, 1995 while it was on a trial by PAC men;

- (b) if so, the details thereof and the reasons therefor;  
 (c) the details of casualties suffered;  
 (d) whether the Government have ordered probe into the accident;  
 (e) if so, the details thereof;  
 (f) whether any fault has been noticed with the boat; and  
 (g) if so, the action proposed to be taken against its supplier?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (PROF. M. KAMSON) : (a) to (c). Yes, Sir. A boat on trial was carrying 20 P.A.C. officers and men when it capsized in Yamuna river at about 1850 hours on 3.11.95. Eleven persons out of the 20 were rescued. Dead bodies of 9 personnel were fished out with the help of local divers. Enquiries have revealed that Government of Uttar Pradesh had purchased 16 motor boats from M/s. Fibro Plast, Okhla Industrial Area, New Delhi for flood control operations.

A case u/s 304-A/34 IPC at Police Station Srinwasपुरi has been registered and two persons have been arrested.

(d) to (g). Since the boats were purchased by the Government of Uttar Pradesh, the State Government has asked DIG, P.A.C., Meerut to conduct a detailed enquiry into the matter. Any decision in this regard lies with the State Government.

#### Welfare Schemes for Financially Backward Weavers

2773. DR. MUMTAZ ANSARI :  
 SHRI RAJESH RANJAN ALIAS PAPPU  
 YADAV :

Will the Minister of WELFARE be pleased to state:

- (a) whether the Government are formulating and implementing the welfare schemes for financially backward weavers;  
 (b) if so, the details thereof;  
 (c) whether there is any proposal to formulate some new welfare schemes for them; and  
 (d) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI ASLAM SHER KHAN): (a) and (b). Yes, Sir. Government in the Textiles Ministry is implementing following schemes for the welfare of handloom weavers. They are as follows :

1. Workshed cum housing scheme
2. Group Insurance scheme
3. Thrift fund scheme, and
4. Health package scheme

- (c) No, Sir.  
 (d) Does not arise.

[English]

#### Central Assistance under Minimum Needs Programme

2774. DR. SAKSHIJI : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

- (a) whether the Central assistance being provided to Uttar Pradesh has been curtailed under the Minimum Needs Programme;  
 (b) if so, the reasons thereof alongwith the details of the specific schemes for which it has been curtailed?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI BALRAM SINGH YADAVA) : (a) No, Sir. During the year 1994-95, the outlays under the Minimum Needs Programme were of the order of Rs. 408.50 crores. Since there was no shortfalls in the expenditure under earmarked/MNP schemes, no cut was made on the normal Central assistance.

- (b) and (c). Does not arise.

[Translation]

#### Handicapped Girls Centres in Gujarat

2775. SHRI HARISINH CHAVDA : Will the Minister of WELFARE be pleased to state :

- (a) whether some Centres (Viklang Balika Grih) are being run for handicapped girls in Gujarat;  
 (b) if so, the details thereof;  
 (c) whether the Union Government are providing financial assistance to these Centres; and  
 (d) if so, the financial assistance provided to each of these Centres during each of the last three years and the current financial year?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and (b). Information is being collected from the State Government of Gujarat.

- (c) No, Sir.  
 (d) Does not arise.

#### Annual Plan

2776. DR. AMRITLAL KALIDAS PATEL : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

- (a) the annual plan outlays sanctioned and disbursed to Gujarat during 1993-94, 1994-95 and 1995-96, sector-wise;  
 (b) the targets set-up for the development of various-sectors during the above period, sector-wise; and